WRITTEN ANSWERS TO STARRED QUESTIONS

Leak of Aadhaar details on a social media

- *421. SHRI RAVI PRAKASH VERMA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to refer to answers to Starred Question 5, Starred Question 155 and Unstarred Question 1690 given in the Rajya Sabha on 2 February, 2018, 9 March, 2018 and 9 March, 2018 respectively and state:
- (a) the basis on which Government is claiming that reports regarding leakage of Aadhaar details of millions of people on WhatsApp for ₹ 500/- only is completely false, without any investigation so far;
- (b) whether Government is aware that there is foolproof evidence of such Aadhaar details leak and it has not been investigated till date;
- (c) if so, whether Government would withdraw the FIR against journalists and newspapers in view of freedom of press and claim by Government without any proof;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) There has been no leakage of Aadhaar data from UIDAI database.

(c) to (e) Do not arise.

Strengthening cold chain infrastructure in Karnataka

- *422. DR. PRABHAKAR KORE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether sufficient cold chain storages are in place to check wastage of fruits and vegetables in the country;
 - (b) the number of cold chain facilities in Karnataka, district-wise; and
- (c) the steps taken by Government, in consultation with Government of Karnataka, to further strengthen cold chain management in the State along with the details thereof?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): (a) A study was undertaken by National Centre for Cold Chain Development (NCCD), Ministry of Agriculture and Farmers Welfare in 2015 on All India Cold-Chain Infrastructure Capacity (Assessment of Status and Gap) to assess the requirement for cold chain infrastructure in the country. The study has made the following gap analysis of cold chain infrastructure:

Type of Infrastructure	Infrastructure Requirement (A)	Infrastructure created (B)	All India Gap (A-B)
Pack-house	70,080 Nos.	249 Nos.	69,831 Nos.
Cold Storage (Bulk)	34,164,411 MT	31,823,700 MT	32,76,962 MT
Cold Storage (Hub)	9,36,251 MT		
Reefer Vehicles	61826 Nos.	9000 Nos.	52826 Nos.
Ripening Chamber	9131 Nos.	812 Nos.	8319 Nos.

As per the NCCD study, against the cold chain requirement of 35.10 million MT, cold chain/storage infrastructure of 31.82 million MT has been created and there is gap in cold chain infrastructure of 3.27 million MT. The NCCD study was primarily based on requirement of fruits and vegetables and has excluded the requirement for milk, meat, marine and processed products.

- (b) Ministry is implementing a central sector Scheme for Integrated Cold Chain And Value Addition Infrastructure in the country including Karnataka to create cold chain capacity to check wastage of fruits and Vegetables. Ministry is assisting 9 integrated cold chain projects in Karnataka under the Scheme. District wise details of these projects are given in the Statement (*See* below).
- (c) Under the Central sector Scheme for Integrated Cold Chain and Value Addition Infrastructure, financial assistance is provided for setting up cold chain units/projects in the country including Karnataka. The Scheme is demand driven and not region specific. Ministry invites proposals under the scheme through the Expression of Interes of EoI). The proposals are evaluated by Technical Committee(TC) and the Inter-Ministerial Approval Committee (IMAC). A state representative of concerned state is a member of both the Committees.

Ministry of Food Processing Industries is presently assisting 238 integrated cold chain projects including 9 projects in Karnataka under the central sector Scheme for

Integrated Cold Chain and Value Addition Infrastructure in the country. Operationalization of 238 cold chain projects envisages creation of a cold chain capacity of 7.63 lakh MT of Cold Storage/Controlled Atmosphere/Deep Freezer Storage, 227.75 MT/Hr of Individual Quick Freeze, 107.99 lakh Litre Per Day of Milk Processing/Storage and 1393 nos. of Reefer Vehicles.

Statement District wise details of Integrated Cold Chain projects under the Scheme for Integrated Cold Chain and Value Addition Infrastructure in the state of Karnataka.

S1. N	o Project	Sector	District	Project cost (₹ In Crore)	Approved amount of grantin-aid, (₹ in Crore)	Physical Progress
1	2	3	4	5	6	7
1.	Atharvass Traders Pvt Ltd.	F&V	Hassan, Belgam, Bangalore	28.61	7.50	Commercial production started
2.	Innova Agri Bio Park Ltd.	Irradiation	Kolar	14.00	3.36	Commercial production started
3.	Vijaykant Dairy & Food Products Ltd.	Dairy	Belgaum	8.66	2.80	Commercial production started
4.	Basweshwar Industry	F&V	Belgaum, Bijapur	18.20	7.80	Commercial production started
5.	Namdhari Animal Genetics Private Limited	Dairy	Bangalore	17.27	4.49	25% progress
6.	Dairy Classic Ice Creams Pvt Ltd.	Dairy	Ramnagara	29.71	7.98	25% progress
7.	Srikrishna Milks Private Limited	Dairy	Uttar Kannada	18.76	5.67	25% progress

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1	2	3	4	5	6	7
8.	Supermarket Grocery Supplies Pvt. Ltd.	F&V	Bangalore	46.73	10.00	Under implementation
9.	Malpefresh Marine Exports Private Limited.	Marine	e Udipi	25.00	5.33	25% progress
	Total			206.94	54.93	

Scam in NCCT

*423. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to refer to answer to Unstarred Question 40 given in the Rajya Sabha on 2 February, 2018 and state:

- (a) whether any case pertains to illegal diversion of funds by a National level cooperative fertiliser unit to another company, including conflict of interest of a senior level officer, details thereof;
- (b) action taken to stop conflict of interest activities in National level cooperative fertiliser units, including side-stepping of officials, pending inquiry, allegedly involved in such activities;
- (c) whether Ministry proposes to issue suitable advisory in this regard, if not, the reasons therefor; and
- (d) the action taken by Ministry on advice of CVC to take action against culprits including lodging FIR in recruitment scam in National Council for Cooperative Training (NCCT)?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH): (a) and (b) Complaints have been received against Krishak Bharati Co-operative (KRIBHCO) Limited, New Delhi for illegal diversion of ₹ 4 crore to M/s Anya Polytech and Fertilizer Pvt. Ltd. (APFPL), a company managed by the son of KRIBHCO Chairman. The matter has been taken up with KRIBHCO and it has informed that its subsidiary Kribhco Infrastructure Limited (KRIL) made an agreement with APFPL, a joint venture company managed by son of the present chairman. KRIBHCO has further informed that the Chairman, KRIBHCO abstains from discussions on the agenda items pertaining to APFPL to ensure avoidance of any conflict of interest. With